

SPECIAL BENCH - 2  
COURT - II

**O-211**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.(CAA)/180(KB)2022  
IN  
C.A.(CAA)/54(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04TH SEPTEMBER, 2023, 03:00 P.M**

IN THE MATTER OF	GONERIL INVESTMENT & TRADING CO LTD
UNDER SECTION	SEC. 230-232 - SECOND MOTION

**Appearance (via video conferencing/physically)**

Ms. Manju Bhuteria, Adv. ... For Petitioner  
Ms. Radhika Patodia, ACA  
Ms. Alisha Amin, Adv.

**ORDER**

1. Ld. Counsel for the Petitioner present.
2. Due to paucity of time, this matter could not be taken up for hearing today.
3. List this matter on **16.10.2023**.

**Balraj Joshi**  
Member (Technical)

**Bidisha Banerjee**  
Member (Judicial)